

1	2	3	4
Tamil Nadu	20000	30930	30000
Andhra Pradesh	50000	71700	60000
Orissa	46500	43000	40000
West Bengal	4100	6960	6000
Others	370	840	8000
Total	371170	417830	430000

[Translation]

Combating Terrorism

1102. SHRI CHETAN CHAUHAN:
SHRI PANKAJ CHOUDHARY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether American Government have given any assurance to the Government of India for extending full co-operation to combat terrorism; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH): (a) and (b) Government have consistently drawn the attention of the international community, through bilateral interactions and in multilateral forums, to the issue of terrorism in Jammu and Kashmir, and in other parts of India. This matter has been taken up on a number of occasions with the US authorities.

The US side has conveyed that they understand India's concerns and that the US takes a serious view of such terrorist activities.

Drip Irrigation

1103. DR. LAXMINARAYAN PANDEY:
SHRI GAURI SHANKER CHATURBHUI
BISEN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have kept Madhya Pradesh in the "C" category under the "Drip Irrigation System";

(b) if so, the details thereof along with the basis on which the classification has been done;

(c) whether the State Government of Madhya Pradesh have to pay 25 per cent more on the purchase of Drip System than that of Government of Maharashtra due to improper classification;

(d) whether the Government of Madhya Pradesh have sent any proposal for reconsideration of this classification and

(e) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Yes, Sir.

(b) and (c) Since the drip manufacturers were unable to provide the drip systems at a uniform price throughout the country as the prices of components vary from State to State depending upon the level of awareness, proximity of the State to the factory, the distance involved in transportation, potential of drip irrigation in the State and taxes levied, the States in the country are categorised as A, B, & C. As the level of awareness in Madhya Pradesh State in implementing the drip irrigation was very low while initiating the scheme by the Government, the State was put under category 'C'. As per the guidelines, for all category 'C' states the system cost for drip irrigation can be raised upto 25% over the average cost of category 'A' State, i.e. Maharashtra.

(d) and (e) The State Government of Madhya Pradesh had furnished a proposal in January, 1997 requesting for placing Madhya Pradesh State under category 'B'. The Government of Madhya Pradesh was informed that the proposal regarding recategorisation of the State would be looked into by a committee which has been set up to review the price structure of the drip irrigation system. The State Government was also informed that the farmers of Madhya Pradesh could purchase the drip system from any where they feel convenient. The final report of the Committee is expected shortly.